

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) The Mandal Commission Report has been sent to State Governments for comments. On receipt of their replies the Central Government will give further consideration to the Report of the Backward Classes Commission with a view to formulating their views on the various recommendations contained in the Report.

**Details of agencies to whom levy cement quota is to be issued**

2084. SHRI B. V. DESAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government have taken a decision that levy cement for construction of factories will be available only to industries coming up in backward districts or areas with no manufacturing units;

(b) if so, what are the agencies to which levy cement will be made available by Government;

(c) whether the levy cement will be made available only from the Centre's quota; and

(d) if so, how much levy cement quota has been issued for the last three months and the agencies to whom it has been allotted?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (c) The following categories of industrial establishments in organised sector (both large and medium scale) are eligible for levy cement for purpose of factory construction:—

(i) Industries coming up in 'No Industry Districts',

(ii) Industries coming up in industrially backward district/areas recognised by Government of India;

(iii) Export oriented industries with 60 per cent and above export obligations; and

(iv) Appendix I Industries; and

(v) Industries in the Central State Public Sector and in the co-operative sectors.

The above categories will receive cement from the Central quota under the control of Cement Controller. However, industrial units in small-scale sector would get levy cement, both for construction and raw material purposes, from respective State Governments.

(d) The information is being collected and will be laid on the Table of the House.

**Sick units**

2085. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) the number and name of sick units both in the large and small scale sectors State-wise as on 30 June, 1979, 1980, 1981 and 1982;

(b) the name of sick units whose management has been taken over by Government with their assets and liabilities; and

(c) the steps Government have taken or propose to take to help in reviving the sick units?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Data on sick industrial units assisted by banks are collected by the Reserve Bank of India as per definition of sickness adopted by it. Number of large sick industrial units (each enjoying bank credit of Rs. one crore or above) as on 30th June, 1979, 1980 and 1981 and of sick small scale units as on 30th December, 1979, 1980 and 1981, State-wise, as made available by the bank are shown in the statement laid on the Table of the House. (*Placed in Library. See No. LT—4302/82*) In view of the practices and usages customary among the bankers and also in